

Name of the Corporate Debtor: ShreeSatya Sponge and Power Pvt Ltd; Date of commencement of CIRP: 23-09-2026 (Order receipt Date: 23-09-2026); List of creditors as on: 14.10.2026														
Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues,			
1	Punjab National Bank (SAMB, Kolkata; loan sanctioned by Garia Branch)	05-10-26	194,317	193,940	Financial debt – vehicle loan (Loan A/c 014320NG00000605) sanctioned 23.11.2022 for Rs. 15,13,000	193,940	193,940	No	0.01%	No	No	377	-	Provisionally admitted: outstanding in the vehicle loan account as on ICD, net of Rs. 37,213.19 credited on 25.09.2026, including interest for 01.09.2026–23.09.2026 (pro-rata), subject to verification of the documents called for; admitted amount liable to revision on completion of verification. Not admitted: Rs. 377 – interest after ICD. Two Form C (Garia Branch and SAMB) treated as one claim. Security: hypothecation of vehicle; personal guarantee of Mr. Sudhanshu Bansal.
2	Metsil Exports Limited	06-10-26	205,512,072	205,512,072	Financial debt – term loan (claimed as secured, second pari passu / second-ranking charge on all assets; Charge ID 101324654, created 28.05.2026, registered 10.07.2026); principal Rs. 20,26,25,246 disbursed 25.05.2026 to 23.09.2026 + interest	205,512,072	-	To be confirmed	15.72%	No	No	-	-	Provisionally admitted: principal Rs. 20,26,25,246 (disbursed 25.05.2026–23.09.2026) and interest @9% p.a. Rs. 28,86,826, subject to verification of the documents called for; admitted amount liable to revision on completion of verification. Security claimed: second charge under Deed of Hypothecation dt. 28.05.2026 (Charge ID 101324654), subject to verification of validity and ranking.
3	Axis Bank Limited (Structured Assets Group – East, Kolkata)	06-10-26	743,750,656	743,750,656	Financial debt – (A) as principal borrower: Cash Credit (a/c 919030061846270), CAOCS overdraft (a/c 916020062119687), Term Loan (a/c 921060056313725), ECLGS (a/c 921060057222192) and Bank Guarantees – Rs. 41,37,91,190.95; (B) as corporate guarantor for SBEG Consultants Pvt. Ltd. – Rs. 32,99,59,465.53	743,750,656	413,791,191	No	56.90%	Yes – BG Rs. 1,28,58,390 (not shown as invoked) and guarantee claim for SBEG Consultants	No	-	-	Provisionally admitted at the amount claimed: (A) as principal borrower Rs. 41,37,91,190.95 – Cash Credit, CAOCS, Term Loan, ECLGS and Bank Guarantees (contingent), with interest and penal charges; (B) as corporate guarantor for SBEG Consultants Pvt. Ltd. Rs. 32,99,59,465.53; subject to verification of the documents called for; admitted amount liable to revision on completion of verification. Security: first pari passu charge (with Union Bank of India) on current and movable fixed assets; equitable mortgage on factory land and other immovable properties. Guarantees: personal guarantees of promoters/directors and corporate guarantees. Amount covered by guarantee excludes the claim under (B).
Total			949,457,045	949,456,668		949,456,668	413,985,131					377	-	